

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/15/IB/2017  
IN  
PETITION NUMBER : CP/510/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : RAGHAVENDARAN  
NAME OF THE RESPONDENT(S) : GIR MOVERS PRIVATE LTD  
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ANANT MERATHIA  
ADINASH KRISHNAN RAO

FOR THE APPLICANT

N. Poorna Chandran

N. Poorna Chandran

Anant


## ORDER

Counsel for the R.P. in C.P./510/IB/2017 present. Mr. N. Poorna Chandran, Branch Manager, Representative of Respondent viz., GIR Movers Private Limited present. Heard the Counsel for the R.P. The prayer of the R.P. is as follows:-

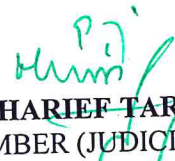
- a) To release the consigned goods that were dispatched through the Respondent vide two Consignment Notes dated 11.08.2017 and 14.08.2017 bearing Consignment No.200-22045 and Consignment No.200-22046 respectively, which is currently in the possession of the Respondent;
- b) The Respondent be directed to bear the cost of transporting the same to M/s. MaaPrabhabati Rice Mill; and
- c) Pass any other orders that the Tribunal deems fit and thus render justice."

After hearing Counsel for the R.P., we order as follows:--

The Respondent, GIR Movers Private Limited is directed to release the consignment goods that were dispatched through the Respondent vide two Consignment Notes dated 11.08.2017 and 14.08.2017 bearing Consignment No.200-22045 and Consignment No.200-22046 respectively, which is currently in his possession by delivering the consignment to M/s. MaaPrabhabati Rice Mill. Mr. N. Poorna Chandran, Branch Manager, Representative of GIR Movers Private Limited is also directed to send the copy of this order to GIR Movers Private Limited for immediate compliance. The **Registry** and Counsel for the IRP are also directed to send a copy of this order to GIR Movers Private Limited for immediate compliance.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)